Annexure 7

Name of the Corporate Debtor: Consumer Marketing (India) Private Limited ; Date of commencement of CIRP : 11.10.2023 ; List of creditors as on: 23.07.2024;

List of operational creditors (Government dues)

(Amount in Rs.)

Sr. No.	Details of claimant		Details of claim received		Details of claims admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
1	Department of Goods and Sertvice Tax, Government of Maharashtra	Yes	05.12.2023	84,60,823.00	84,60,823.00	Unsecured	No	NA	NA	NA	NIL	NIL	
2	Department of Goods and Sertvice Tax, Government of Maharashtra	Yes	05.12.2023	3,70,04,107.00	3,70,04,107.00	Unsecured	No	NA	NA	NA	NIL	NIL	
3	Department of Goods and Sertvice Tax, Government of Maharashtra	Yes	15.07.2024	2,37,97,311.00	2,37,97,311.00	Unsecured	No	NA	NA	NA	NIL	NIL	
	TOTAL			**6,92,62,241.00**	**6,92,62,241.00**								